

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2598
TO BE ANSWERED ON THE 05TH AUGUST, 2025

ADULTERATION OF FERTILIZERS

2598. SHRI RAHUL KASWAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware of the rising cases of adulteration in fertilizers, seeds, and pesticides being sold to farmers across the country, if so, the details thereof;
- (b) the number of such cases reported in the last three years and the impact on agricultural productivity and farmers' income; and
- (c) whether the Government proposes to launch a nationwide awareness and testing campaign against adulterated agricultural inputs and food items, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c) In order to ensure supply of good quality of fertiliser, seeds and pesticides, the Government of India is implementing the Fertiliser (Control) Order,1985, Insecticide Act,1968, Seed Act,1966 and Seed Control Order 1983. During the last three years,(2022-23 to 2024-25), 5,27,814 fertilisers samples were tested. Out of these, 28,303 samples were found non-standard. Similarly, during the last three years, 5,97,859 seed samples were tested. Out of these, 43,001 seed samples were found sub-standard. In case of pesticides, 2,21,253 samples were tested and 5,723 samples were reported misbranded.

Government of India has issued instructions to States to launch a campaign to ensure the quality of fertilizers. The objective of the campaign is to ensure available quality inputs to the farmers in adequate quantity at right place and right time. The Government supplies adequate quantities of fertilizers to the States/UTs based on the assessment conducted by Ministry of Agriculture and Farmers' Welfare. It is the responsibility of the States to ensure that adequate fertilizers are available to farmers at the right place and at the location where it is required.

The Government is regularly monitoring the enforcement action taken by State Governments for fertilizer. During the period April, 2025 to 25th July, 2025, numerous raids have been conducted across the country with 5,302 show cause notices issued, 2,172 licenses suspended/cancelled and 170 FIRs registered against defaulters.
